## National Company Law Tribunal

## **Allahabad Bench**

CPNO. 66/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Shri Pavan Singh Khiraar Us Mg. purnagiri Packing
Put. Ltd.

SECTION OF THE COMPANIES ACT/1& B CODE: 241/244

SI. N	10.	Name	Designation	Representation	<u>Signature</u>
	Arpit s	Sur	A PCS	Respondents	Abrila.

## CP No.66/ALD/2017

Sh. Abhishek Mishra, PCS for the respondent company. In the present matter, petitioner PCS had earlier made request by mentioning for adjournment in the matter from 7<sup>th</sup> December to 11<sup>th</sup> December, 2017 due to some personal difficulty.

Since, today the respondent is now appearing through PCS Mr. Abhishek Mishra alongwith Arpit Suri. Therefore, they are granted opportunity to file reply to the present petition. The petitioner/representative petitioner are directed to serve a spare copy of the present company petition to the respondent PCS.

List the matter on 11th January, 2017.

H.P. Chaturvedi, Member (Judicial)

Dated:07.12.2017

Typed by: Md.Zaid (Stenographer)